

10
**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**C.P. (CAA) No. 23/NCLT/AHM/2017
Gujarat High Court C.A. No. 543/NCLT/AHM/2016**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017**

Name of the Company: McFills Enterprises Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	VAIBHAVI PARIKH	ADVOCATE	PETITIONER	
2.	Pathik Acharya	"	al	

ORDER

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner. Learned Advocate Mr. Pathik Acharya present for Official Liquidator.

None present for other Statutory Authorities.

Affidavit of proof of service of publication filed.

Affidavit of Proof of service of notices filed.

Representation of Official Liquidator received.

Common Representation of Regional Director received.

Reply of petitioner filed.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Official Liquidator.

Learned Counsel for petitioner requested time to file undertaking affidavit regarding Income Tax liability which is in dispute before the Commissioner of Income Tax (Appeals).

List the matter on 22.05.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 17th day of May, 2017.